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IANO. INIANO.22 INW ITPETITIO (CIV L)NO(s). 4677 OF 1985
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. ET

Petition er(s)

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O OF A

Responden t(s)

(For direction s / cl arification)

Date: 25/06 / 2 0 0 7 This Petition was called on for hearing today.

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HON'B M JUSTI E U CH
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HON'B M JUSTI E K. BAL S B A A Y N
LE R. C P. A U R MNA
(VA A I N
C T O BEN H)
C

For Applicant
(Dinesh Kr. Mittal)

Mr. Shankar Divate, Adv. menti on e d by

For Petitioner(s)

Petition er - In- Person,Adv.
M/SK.L. Mehta & Co. ,Adv

Mr. Dinesh Kumar Garg
Mr. M.C.Dhingra
M/SK.L. Mehta & Co.
Petition er - In- Person
Mrs Lalita Kaushik

For Respondent(s)

Mr. Aruneshwar Gupta ,Adv
Mrs Anil Katiyar ,Adv
Mr. Avijit Bhattach arje e ,Adv
Ms. Binu Tamta ,Adv
Mr. D.N. Goburdhan ,Adv
Mr. Devendra Singh ,Adv
Mr. K.B.Rohtagi ,Adv
Mr. Pramod Swarup ,Adv
Mr. Sanjeev Anand ,Adv
Mr. Pravir Choudhary ,Adv
Mr. M.C.Mehta ,Adv
M/S. O.P. Khaitan & Co. ,Adv
Mr. V. .Verma ,Adv
K
Mr. Annam D.N. Rao ,Adv
Mr. Shiv Prakash Pandey ,Adv
Mr Tarun Johri ,Adv
Mr. Praveen Swarup ,Adv
Ms. Ruby Singh Ahuja ,Adv

Ms. Anitha Shenoy ,Adv

::2::

Mr. Rameshwar Prasad Goyal ,Adv
Mr. Satyendra Kumar ,Adv
Ms. Sharmila Upadhyay ,Adv
Mr.Senthil Jagadees an ,Adv

M/SK.L. Mehta & Co.
Mr. R.S. Suri
Mr. J.P. Dhanda

UPO being menti on e d the Court mad e the following
N

O R D E R

List on 2.7.2007.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master